

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-07-2024 AT 10:30 AM**

CP(IB)No. 47/95/HDB/2024
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Indian Bank, S A M Branch - Koti

...Petitioner

AND

Smt.Yadaki Sumana & M/s. Bevcon Wayors Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Sethu Madhava Rao, for petitioner present physically.
Learned Counsel Mr Viswaraj, for Personal Guarantor present through Video Conference.
Objections by Personal Guarantor filed. matter passed over.
Matter called again.
Learned Counsel Ms Mano Ranjani, for Resolution Professional present through Video Conference.
At request of Creditor, matter adjourned to 29.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)